GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO. 4050

ANSWERED ON MONDAY, AUGUST 18, 2025/ SRAVANA 27, 1947 (SAKA)

AMALGAMATION OF PSBs

4050. SHRI DEEPENDER SINGH HOODA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any plans to privatise Public Sector Banks (PSBs) beyond those already identified:
- (b) if so, the names of the banks under consideration for privatisation and the timeline for the same;
- (c) the estimated revenue the Government intends to generate from the disinvestment or strategic sale of these banks;
- (d) whether the Government is considering any fresh proposals for amalgamation or consolidation of public sector banks; and
- (e) if so, the names of such banks and the objectives the Government seeks to achieve through such restructuring?

ANSWER

THE MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (e): In the Union Budget for the financial year 2021-22, Government's intent to take up privatisation of two Public Sector Banks and approval of a policy of strategic disinvestment of Public Sector Enterprises (PSEs) was announced. As per the highlights of the policy, the objectives of the policy include enablement of growth of public sector enterprises through infusion of private capital, thereby contributing to economic growth and new jobs, and financing of social sector and development programmes of the Government. Consideration of issues related to disinvestment, strategic sale or amalgamation, and decision on selection of banks, expected revenue generation from sale, terms and conditions of the sale proposal, etc. is entrusted to the Cabinet committee designated for this purpose under the Government of India (Transaction of Business) Rules, 1961.